



WEDNESDAY, 24 MARCH 2021

11.30 A.M.

1. **NATIONAL ANTHEM** (to be played).

2. **QUESTIONS**

(1)POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED

Postponed Starred Question No.5B tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Events Organised' (originally slated for answer on 27-01-2021) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3)POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

1. Postponed Unstarred Question No.031 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'R.T.I Act 2005 ITS Enforcement and details' (originally slated for answer on 27-01-2021) to be laid on the Table.

2. Postponed Unstarred Question No.146 tabled by Shri Vinoda Paliencar, MLA regarding 'Implementation of transfer guidelines for group 'C' and 'D' (originally slated for answer on 27-01-2021) to be laid on the Table.

3. Postponed Unstarred Question No.118 tabled by Shri Rohan Khaunte, MLA regarding 'Illegalities in Land transfers in Serula Comunidade' (originally slated for answer on 27-01-2021) to be laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table. .

3. **SUSPENSION OF RULES**

SHRI MAUVIN GODINHO, Minister for Legislative Affairs, to move for leave to move the motion under Rule 306 to suspend the Rules of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

"That Rules 258 and 259 do stand suspended in its application for the Fourteenth Session, 2021".

4. **OBITUARY REFERENCES**

SPEAKER to make the following Obituary References of the sad demise of the following distinguished luminaries:

1.EX-MLA, EX MP

i. Late Shri Harish Narayan Prabhu Zantye, Former North Goa Member of Parliament, former Member of the Goa Legislative Assembly and former Minister for Education, Sports, Tourism, Civil Supplies, Social Welfare, Public Assistance and Provedoria.

ii. Late Captain Shri Satish Sharma, former Member of Parliament and

Former



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Union Minister.

2. DISTINGUISHED PERSONALITIES

- i. **Late S/Shri Shyamsundar Ramakant Naik and F. Y. Prabhugaonkar**, veteran freedom fighters, educationists and social workers.
- ii. **Late Shri Fr.Mariano Conceicao D'Silva**, well-known Goa Diocesan Priest and former Vice President of Konkani Dalgado Akademi.
- iii. **Late Fr. Vasco do Rego**, noted Jesuit priest and educationist.
- iv. **Late Fr.Antonio Cotta**, noted Parish Priest.
- v. **Late Dr.Jarnail Singh**, a renowned physician.
- vi. **Late Shri Lt Gen.Christopher A.Barretto** PVSM (Retd.), Corps of Engineers, Madras Engineering Group and brave son of Goa.

3. FILM/THEATRE/MUSIC/PERFORMING ARTS MAESTROS/LITTERATEURS

- i. **Late Shri Laxman Pai**, an eminent artist/painter of international repute, veteran freedom fighter and recipient of the prestigious Padma Bhushan, Padmashri, Gomant Vibhushan and Lalit Kala Academy and Nehru Awards.
- ii. **Late Shri Rajiv Kapoor**, veteran film legend.
- iii. **Late Smt. Lidvinda Anastacia Clara Correira Dias**, noted tiatrist.

5. CONGRATULATORY MOTION

SHRI DIGAMBAR KAMAT, Leader of Opposition, to make Congratulatory motion:

“This House unanimously congratulates Senior Leader, Ex-Chief Minister, Ex-Speaker, Ex-Leader of Opposition Shri Pratapsingh Raoji Rane for his successful 50th year as Legislator of Goa Legislative Assembly. He has immensely contributed for the overall development of the State of Goa.He has always worked for the upliftment of downtrodden. His long career as the Member of Legislative Assembly will always inspire the upcoming leaders. He has always performed his duties with dignity, decorum and discipline by respecting the values and principles of Democracy.On 24th March, 1972 Shri Pratapsingh Raoji Rane entered the Legislative Assembly of Goa, Daman and Diu. Today he is entering the 50th year of his outstanding career as the Member of Goa Legislative Assembly. On this memorable day, when he is setting one more milestone, this House congratulates Shri Pratapsingh Raoji Rane with Good Health, Happiness, Peace and Long Life”.

6. PAPERS TO BE LAID ON THE TABLE

1. **DR.PRAMOD SAWANT**, Chief Minister to lay the followings:
 - a) Economic Survey for the Year 2020-21.
 - b) Action taken Report on Budget Speech 2020-2021.
2. **SHRI.GOVIND S. GAUDE**, Minister for Art & Culture / Tribal Welfare to lay the following on the Table of the House:



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- a) Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Ltd for the F.Y.2019-20.
- b) Notification No.DCS/S/Ker/PF/2020-21/315 dated 4th January 2021 published in the Official Gazette of Goa Series I No.41 dated 7th January 2021.
- c) Notification No.DCS/S/FSL2020-21/395 dated.2nd March, 2021 published in the Official Gazette of Goa Series I No.49 dated 4th March 2021.

3. SHRI. VISHWAJIT RANE, Minister for Women and Child Development to lay the Annual Report 2020 of Goa State Commission for Protection of Child Rights.

7. CALLING ATTENTIONS

1. SHRI. ALEIXO REGINALDO LOURENCO, MLA, to call the attention of the Chief Minister/Minister for Home to the following:-

“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Meter of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). Action the Government proposes to take in this regard”.

2. SHRI RAVI NAIK, MLA, to call the attention of the Minister for Power to the following:-

“Fear and anxiety in the minds of the people of Ponda regarding Joint Electricity Regulatory Commission for the State of Goa and Union Territories due to the Code of Regulation 2018, wherein for procedure of supply and installation of more than 100KV, separate transformer and replacement and erection of new electric poles and replacement of street lights and bulbs shall be installed at consumers cost. This regulations/procedure creates hardship to the common local people of Goa, inspite of the infrastructure tax. The steps by the Government to provide relief to common people”

8. ASSENT TO BILLS

SECRETARY to report assent of the Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Thirteenth Session, 2021:-

1. The Goa Municipalities (Amendment) Bill, 2021.
2. The Goa Appropriation Bill, 2021.
3. The Goa Lokayukta (Amendment) Bill, 2021.
4. The Goa Staff Selection Commission (Amendment) Bill, 2021.
5. The Goa Land Revenue Code (Amendment) Bill, 2021.
6. The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2021.
7. The Goa Motor Vehicles Tax (Amendment) Bill, 2021.
8. The Goa (Regulation of House Building Advance) Bill, 2021.
9. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.



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9. BUSINESS ADVISORY COMMITTEE REPORT

DR.PRAMOD SAWANT, Chief Minister to present the Second Report (2021) of the Business Advisory Committee; and

ALSO to move the following:

“This House do agree with the Second Report (2021) of the Business Advisory Committee”.

10. PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-21 (THIRD BATCH)

11. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (NO.2) BILL 2021(RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (THIRD BATCH)

DR.PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation (No.2) Bill, 2021.

ALSO to introduce the Bill.

DR.PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation (No.2) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

12. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2021-22.

PORVORIM-GOA
24th MARCH, 2021

NAMRATA ULMAN
SECRETARY